

(3)
626/93

(3) 1.11.93

Hon'ble Mr. S. Das Gupta, A.M.

A.M.

Lateron, Shri R.K.Tewari counsel for the applicant submitted that ~~in this case~~ an appropriate direction to the respondents to dispose of the Review Petition submitted by the applicant and pending before the respondent No. 3 would ~~be~~ suffice. Km. S.Srivastava files power on behalf of the respondents.

The respondents are hereby directed to consider and pass reasoned order on the Review Petition dated 9.2.92 pending before the respondent No. 3 within a period of 3 months from the date of communication of this order.

Let a copy of the petition along with the copy of this order be handed over to Km. S.Srivastava. The petition is disposed of with the above direction.

DR
A.M.

/ju/

Recd CPT at
one petition
S. Srivastava
6/1/94